

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2857

ANSWERED ON:14.03.2011

WORK FROM DOMESTIC ELEPHANTS

Shankar Alias Kushal Tiwari Shri Bhisma;Singh Shri Radhey Mohan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of domestic elephants in national parks of the country which are used as working elephants, park-wise;
- (b) the number of such domestic elephants which have crossed the age of sixty five;
- (c) whether the Government has fixed any age limit of working elephants; and
- (d) if so, the details thereof and the action taken by the Government against the persons involving in taking work from the elephants which have crossed the set age limit?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) This information is not collated in the Ministry.

(c) & (d) The Central Government has issued non-statutory guidelines for care and management of captive elephants. These guidelines inter alia recommend that an elephant shall normally be allowed to retire from its work on attaining an age of 65 years. These guidelines are advisory in nature. Therefore, the question of any action being taken against the persons taking work from elephants which have crossed the age of 65 years does not arise.